

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 236 of 2012 &
IA No. 381 of 2012**

Dated : 5th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Raj West Power Ltd.

.... Appellant (s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran

Mr. Anand K. Ganesan

Ms. Swagatika Sahoo

Counsel for the Respondent(s) :

Mr. Raj Kumar Mehta

Mr. Antaryami Upadhyay

Mr. R.R. Pathak for R-1

Mr. P.N. Bhandari for R-2 to R-4

ORDER

As agreed by the learned counsel for the parties, post the
matter for hearing on **09.04.2013**.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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